

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 146/GT/2015

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member**

Date of Order : 15.10.2015

IN THE MATTER OF

Corrigendum to order dated 6.10.2015

IN THE MATTER OF

Approval of tariff of Circulating Fluidized Bed Combustion (CFBC) Technology based Thermal Power Station-II (Expansion) (2 x 250 MW) for the period from the date of commercial operation (COD) of Unit-II i.e. 22.4.2015 and from the anticipated COD of Unit-I (30.6.2015) to 31.3.2019

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited
Neyveli House,
135, EVR Periyar Road,
Kilpauk, Chennai - 600010

...Petitioner

Vs

1. Tamilnadu Generation and Distribution Corporation Ltd
2. Power Company of Karnataka Ltd
3. Bangalore Electricity Supply Company Ltd
4. Mangalore Electricity Supply Company Ltd
5. Chamundeshwari Electricity Supply Company Mysore
6. Gulbarga Electricity Supply Company Ltd
7. Hubli Electricity Supply Company Ltd
8. Kerala State Electricity Board
9. Puducherry Electricity Department

...Respondents



Corrigendum

This petition was filed by the petitioner, NLC for approval of tariff of Circulating Fluidized Bed Combustion (CFBC) Technology based Thermal Power Station-II (Expansion) (2 x 250 MW) for the period from the date of commercial operation (COD) of Unit-II i.e. 22.4.2015 and from the anticipated COD of Unit-I (30.6.2015) to 31.3.2017 based on the provisions of the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2014. The Commission by order dated 6.10.2015 had granted interim tariff for the period 2014-17.

2. It is noticed that certain inadvertent typographical error has crept in the order and the same is corrected as under.

3. The table under Para 14 of the order dated 6.10.1015 shall stand substituted as under:

	Unit-II (as on the actual COD i.e 22.4.2015)	Unit-I & II (as on the anticipated COD of Unit-I i.e 30.6.2015)
Capital cost including IDC & FC (a)	155811	322677
Less: Liabilities (b)	12520	35700
Capital cost after adjustment of liabilities (a – b)	143291	286977
Capital cost considered on cash basis at 85% of the audited capital cost	121797.35	243930.45

4. All other terms of the order remain unchanged.

-Sd/-
(A.S. Bakshi)
Member

-Sd/-
(A.K. Singhal)
Member

-Sd/-
(Gireesh B. Pradhan)
Chairperson

